

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-CW-127/2020

Essential Personnel Services ...Petitioner.
Vs
Shri R. Indran and anr. ...Respondents.

Shri A. Shirodkar, Advocate for the petitioner.

Shri S. Saudagar, Advocate for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date: 22nd October 2020.

PC.

Petitioner's counsel seeks two weeks time to compile the documents.

2. Post the matter on 26.11.2020.

DAMA SESHADRI NAIDU, J.

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